

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11004/2007

(From the judgement and order dated 14/05/2007 in TTR No. 214/2007
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S/S KANPUR EDIBLES PVT.LTD.

Petitioner(s)

VERSUS

COMMR.TRADE TAX,U.P.

Respondent(s)

(With prayer for interim relief)

WITH

SLP(C) NO. 11281 of 2007

(With prayer for interim relief and office report)

SLP(C) NO. 11691 of 2007

(With prayer for interim relief and office report)

SLP(C) NO. 11811 of 2007

(With prayer for interim relief and office report)

Date: 16/09/2008 These petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Shanti Bhushan, Sr.Adv.
Mr. Sunil Gupta, Sr.Adv.
Mr. K.G. Bhagat,Adv.
Mr. Vineet Bhagat,Adv.
Mr. Ehras Zafar,Adv.
Mr. Narendra Sharma,Adv.
Mr. Satya Priya Kamra,Adv.
Mr. Debasis Misra,Adv.

For Respondent(s) Mr. Shail Kr. Dwivedi, AAG
Mr. Krishnan Venugopal,Adv.
Mr. Arvind Verma,Adv.
Mr. Ravindra Kumar,Adv.
Mr. Manoj Kr. Dwivedi,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

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-2-

UPON hearing counsel the Court made the following
ORDER

Mr. Shanti Bhushan, learned senior counsel started his
arguments at 10.35 AM and concluded at 11.25 AM. Thereafter,
Mr. Sunil Gupta, learned senior counsel started his arguments and

addressed the Court upto 11.45 AM. After that Mr. Krishnan Venugopal, learned counsel started his arguments and made his submissions till 12.30 PM.

Hearing concluded.

Judgment reserved.

(Shashi Bala Vij)
Court Master

(Neena Verma)
AR-cum-PS